GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3840 ANSWERED ON:14.12.2009 SUB-CATEGORISATION OF SCS Balram Shri P.;Rao Shri Sambasiva Rayapati

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any request has been received from Government of Andhra Pradesh for sub-categorisation of Scheduled Castes (SCs); and
- (b) if so, the details thereof and reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) & (b):- The Government of Andhra Pradesh vide their letter dated 10.01.2005, had inter-alia, informed that the Andhra Pradesh Legislative Assembly held on 10.12.2004, unanimously adopted the following Government Resolution:-

"This House had passed Resolution on 22nd April, 1998, for categorization of Scheduled Castes as recommended by Justice Ramachandra Raju Commission. In view of the recent Supreme Court Judgement, the House resolves to recommend to the Government of India to take up the matter in Parliament."

No decision has been taken in this regard.